

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI RATAKONDA MURALI- MEMBER JUDICIAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.08.2018 AT 10.30 AM

20

|                                  |  |
|----------------------------------|--|
| TRANSFER PETITION NO.            |  |
| COMPANY PETITION/APPLICATION NO. | IA No.172/2018 in<br>CP(IB) No157/7/HDB/2018 |
| NAME OF THE COMPANY              | Reliance Cellulose Products Ltd              |
| NAME OF THE PETITIONER(S)        | 3F Industries Ltd                            |
| NAME OF THE RESPONDENT(S)        | Reliance Cellulose Products Ltd              |
| UNDER SECTION                    | 7 of IBC                                     |

**Counsel for Petitioner(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature  |
|------------------------|-------------|------------------------|------------|
| B. Chandrasekhar Reddy | Advocate    | manju.f.s.j@gmail.com  | M. Manjula |
|                        |             |                        |            |

**Counsel for Respondent(s):**

| Name of the Counsel(s) | Designation | E-mail & Telephone No. | Signature |
|------------------------|-------------|------------------------|-----------|
| Dharam Suresh          | Adv         | 9966775222             | Ah        |
| A. Sandhya Rani        | Adv         |                        | Ah        |

**ORDER**

IA.No. 172/18, is taken up for hearing.

The counsel for corporate debtor requested time to file counter in IA.No. 172/18.

Already financial creditor filed counter in IA No.172/18.

List IA No.172/18, along with main petition.

For filing counter in IA No.172/18, list the matter on 31.08.2018.

  
Member(Judl)